

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EURO CERAMICS LIMITED Date of Commencement of Liquidation: 06-09-2023; List of Stakeholders as on Date: 30-09-2023; Name of IP: Mr. Premraj Ramratan Laddha; Process Number: 1; Last 5 digitof registration number: 10138

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0		0	0	0	NA
2	Liquidation costs incurred till date	0	0		34605491	0	0	0	NA
3	Secured financial creditors	2	8287774795	2	8287774795	0	0	0	Annexure 3
4	Unsecured financial creditors	19	921988974	6	201488983	0	700886361	19613630	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	12	5590615	0		0	5590615	0	Annexure 6
7	Operational creditors (Government Dues)	3	26287894	2	19481933	0	0	6805961	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	29	36022840	27	35637840	0	0	385000	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		65	9277665118	37	8578989042	0	706476976	26804591	